

14.9.93 Hon. Mr. Justice R.K. Varma, VC
Hon. Mr. V.K. Seth, AM.

None for the applicant. Sri H.S. Srivastava, brief holder of Sri K.C. Sinha, learned Counsel for the respondents. It appears from the record that ^{after} this case was received from the High Court on being transferred for hearing by this Tribunal. Notice of the date of hearing was intimated by regd. post to the applicant's Counsel twice, but the Counsel has not appeared. As such, we direct that a notice be sent to the petitioner by regd. post intimating him the next date of hearing which is fixed on 22.11.93.

(lw)

OK
Notice issued to
applicant for 22.11.93.

Sw

AM.

22-11-93

Hon. Justice R.K. Varma VC
Hon. Mr. V.K. Seth AM

None for the parties on account
of Resolution of the Bar. Adjourned

Bar
mine

RKV
VC